

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ. SMT. SHASHIKALA S.NAGUR
COURT 13 ASSISTANT SESSIONS JUDGE
CIVIL CAUSE LIST DATED 12-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>RECORDING EVIDENCE P.H.</u>				
1	SUIT	101703/2019	NATIONAL FILM DEVELOPMENT CORPORATION LTD Vs 1 OGILVY AND MATHER PVT LTD AND ANR	MS DEEPA BAJAJ M S PANDYA CO 1
<u>ORDER</u>				
2	SUIT	108373/2000	THE MAHARASHTRA STATE CO-OP COTTON GROWERS MARKETING FEDERATION LTD Vs M S EURO COTSPIN LTD AND ORS	VISHWAJIT P SAWANT KR LALCHANDANI U OBJ
Sub Matter: NOTICE OF MOTION/0102787/2015				
3	NOTICE OF MOTION	102787/2015	The Maharashtra State Co Op Cotton Growers Marketing Federation Ltd Vs 1.MS Euro Cotspin Ltd 2. The Manager-ILC Department Canara Bank	M H Belosay
(Main Matter SUIT/0108373/2000)				
<u>JUDGMENT</u>				
4	SUIT	108359/2000	MALATHI NAGANNA SHETTY AND ANR Vs N KRISHNARAJ SHETTY AND 6 ORS	SHRI BHARAT JOSHI ANIRUDDHA A JOSHI 2
<u>ARGUMENTS</u>				
5	SUIT	103707/2012	VEENA H PANDEY Vs RAMCHANDRAN G NAIR AND 10 ORS	SHAILA R PANDEY SHUBHANGI A SHEREKAR
6	SUIT	104467/2011	VILAS KESHAV SHIGWAN Vs SHASHIKANT AKULA	VIJAY M VAGHELA ABHY KUMAR APTE 1 TO 3 U OBJ
7	SUIT	107238/2006	bhupendra suryabux singh Vs harish pratap singh and 5 ors	SANDIP J GHOGARE V S KAPSE 1 TO 4
8	SUIT	108156/1994	PARSHOTTAM TOLARAM BILANEY AND ORS Vs ASHWINI TOLARAM BILANEY AND ORS	M S L C TOLAT AND CO PANDYA AND POONAWALLA U OBJ

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	SUIT	108203/2000	M S TATA CHEMICALS LTD AND ANR Vs M S N S GUZDAR AND CO LTD AND ANR	MR PRAKASH N SADARANGANI MUKESH J PABRI 1 U OBJ
10	SUIT	110211/1988	MILIND MORESHWAR KOWLEY AND ORS Vs MANOHAR BHASKAR KOWLEY	MANOHAR B KOWLEY M B KOWLEY IN PERSON
11	SUIT	102079/2013	MS SHARAD CONSTRUCTION Vs V SASIKUMAR	MISHRA AND CO
12	SUMMARY CIVIL SUIT	100028/2014	JYOTIKUMAR C. MEHTA Vs 1. MS JIVANLAL AND SONS 2. MRS JAYSHREE K. GANDHI 3. SHRI KAMLESH JITENDRA GANDHI	HARSHAD PAREKH
13	SUIT	109176/1992	MESSRS ANURAG SITES Vs ABHA GULATI OF BOMBAY	RAJESH C SHAH
14	SUMMARY CIVIL SUIT	101477/2017	Ravindra Gangadhar Gadge Vs Ananda Kondiba Umape	Shri Balbhim S. Patil
<u>HEARING</u>				
15	SUIT	103413/2011	SATYAM A WING PREMISES CHS LTD AND 8 ORS Vs GANGABEN S MEWADA AND 2 ORS	M P VASHI AND ASSOCIATES MOHANTY AND ASSO 3 ORS
16	SUIT	103877/2011	AMRITLAL AND CO Vs PRAVINCHANDRA VASANJI AND CO	ARVIND RATHOD AND CO MULANI AND CO
17	SUIT	104499/2011	TECHNIMONT ICB PVT LTD Vs KIRIT BHUSHAN SINGH	MADHAVI DESHAPANDE RAVURI AND MANISH UPADHYE K K ASSPCOATES
<u>RECORDING EVIDENCE</u>				
18	SUIT	100486/2011	HASMUKHLAL J. JAIN AND ANR. Vs CALICO DYING AND PRINTING MILLS LTD AND ORS.	K.N. SHRIYAN

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19	SUIT	103137/2008	BADAR TRADING AND INVESTMENTS PVT LTD Vs MARKAZ VIEW CO-OPERATIVE HOUSING SOC LTD AND 5 ORS	PARDIWALA AND COMPANY SHOAIB I MEMON FOR DEFS
20	SUIT	103425/2009	RITE ON COAL Vs KANAKIA PARK CO-OP HSG SOCIETY LTD AND 7 ORS	D V SUTAR G S BHAT AND M R SHUKLA 1
21	SUIT	103564/2012	BABITA R SHAHU Vs ANIL DHIRENDRAKAR @ KIRAN	SURESH DUBEY MR ARVIND G SHAH AND MR MEHUL A SHAH
22	SUIT	103575/2010	LINGAPPA VENKAPPA AMIN Vs SANGEETA MURARKA	BHANDARY AND BHANDARY MISHRA AND CO ,
23	SUIT	103579/2010	ARVIND SINGH Vs PLUSPAK CONTAINERS PVT LTD AND ANR	SANTOSH SINGH WADIA GHANDY AND CO
24	SUIT	103627/2012	DEVENDRA AGGARWAL Vs JANAK VASWANI	MUKESH PANDEY AND SHAILENDRA SINGH DIVYAKANT MEHTA AND ASSOCIATES
25	SUIT	103830/2010	IMP POWER LTD Vs JANARDHAN S TIWARI AND 2 ORS	BENNY JOSEPH LAW OFFICES DHANANJAY R SINGH 2,MR. UPADHYE,MRS.RAVURI D-1
26	SUIT	103930/2010	AREEB ROLLING MILLS PVT LTD Vs M S SHIP BREAKING PVT LTD	SAMEER R BHALEKAR JAYAKARS
27	SUIT	104182/2010	JAYDEV K DIVECHA Vs SHREE GANESH FORGING LTD	N K MUDNANEY ABHINANDAN B VAGYANI
28	SUIT	104296/2008	NAV ABHAY CO-OP HSG SOC LTD Vs SAI ENTERPRISES	MS DEEPALI PATIL SURESH DUBEY
29	SUIT	104554/2008	GOODWILL BUILDERS Vs BPL MOBILE COMMUNICATION LTD ,	CHANDRAKANT CHAVAN M S JPS LEGAL U OBJ

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30	SUIT	105005/2008	UJUBALA MADHAV DESAI AND ANR Vs DR BHARAT CHHEDA AND 2 ORS	BHANDARY AND BHANDARY 2,3 AJAY J PANICKER 1
31	SUIT	105663/2007	m s s k chains Vs m s g m soni and company and 2 ors	M D JAIN AND P R MOSES M V LIMAYE 1 TO 3
32	SUIT	106202/2007	BUNIYADEVI S CHAUHAN W O LATE SHRI S A CHAUHAN Vs GULABCHANDRA AMRIT CHAUHAN	CHHANGUR S CHAUHAN A A SHRESHTHA
33	SUIT	108517/2000	ASHOK KUMAR JASWANI Vs M S HOTEL LEELA VENTURE LTD	SHRI DINESH C SHAH MULLA AND MULLA
34	SUIT	109430/1999	SHRI BADRUDDIN NAZIR AHM- ED KHAN Vs SHRI ALI ZARRAR SIDDIQUE	MR R R MISHRA COURT RECEIVER
<u>EX-PARTE EVIDENCE</u>				
35	SUMMARY CIVIL SUIT	101432/2017	M/s. Avion Exim Pvt Ltd Vs 1. M/s. Urban Transit Pvt Ltd 2. Kanesan Veluppilai 3. Mohamed Suhaimi Bin Yaacob	Mr. Sarang RAvi Satpute
36	SUMMARY CIVIL SUIT	101455/2017	Mrs. Sandhya Rajiv Gandhi Vs Mr. Pradeep Kantilal Thakkar	Ashok R. Jaiswar
37	SUMMARY CIVIL SUIT	101051/2019	Yallapa Pochchapa Jadhav Vs Sanjay Ganpat Sohani	Shri. Rajesh M. Patil
38	SUMMARY CIVIL SUIT	101052/2019	Yallapa Pochchapa Jadhav Vs Mahesh Babubhai Purabia	Shri. Rajesh M. Patil
39	SUMMARY CIVIL SUIT	101061/2019	M/s. Eardrum through its Proprietor Mr. Ronnie Desai Vs Boon Castle Media and Entertainment Pvt. Ltd.	Manoj Bhatt
<u>ADMISSION DENIAL</u>				
40	SUIT	106307/2004	RAJESH L SHUKLA Vs ABHIJIT S KOCHREKER AND ORS	O A DAS B K BARVE 3

FRAMING ISSUES

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41	SUIT	100581/2011	MANDA SADANAND BARGODE AND ORS. Vs ARUN V. BARGODE AND ORS.	HARESH THACKER
42	SUMMARY CIVIL SUIT	100789/2016	M/s. Omkar Trading Company Vs M/s. Kamal Engineering Works	H.M. Inamdar
<u>DRAFT ISSUES</u>				
43	SUIT	103607/2012	ROMA R D SOUZA Vs FRANCIS R D SOUZA	V.R Tripathi Ayesha Khan GLOBAL JURIS CONSULTS DINESH PARMAR N. Patil
<u>SUIT STAYED</u>				
44	EXECUTION APPLN	100259/2011	VASANT KASHIRAM BENKAR Vs DR. AMIT S. NANDOSKAR	SULBHA JOSHI
45	SUIT	107152/1997	MATHURDAS KARSANDAS NATHA AND ORS Vs BAI MOTIBAI KASARA BAUG BORIVLI TRUST AND ORS	DASTUR DADHICH AND KALAMBI M S T JARIWALA AND ASSO 4
<u>SUMMONS FOR JUDGEMENT HEARING</u>				
46	SUIT	104120/2002	MS.MONTANA ENGINEERS. Vs SHRI VINDHYA PAPER MILLS LTD.	JAGDISH T.NAGAR
47	SUIT	104480/2011	THE KARNATAKA BANK LTD Vs NIZAMUDDIN I SURVE AND 3 ORS	PRADIP SHUKLA AND CO SAMEER M MANGAONKAR 1,2 AND 3
48	SUIT	104481/2011	THE KARNATAKA BANK LTD Vs DINESH D SHARMA AND 2 ORS	PRADIP SHUKLA AND CO SAMEER M MANGAONKAR 1 AND 2
<u>NM ARGUMENTS</u>				
49	SUIT	107284/2004	PRAVIN SINGHAL Vs ASHOK PAPER MILLS LTD	KETAN R PAREKH RANVIR SHEKHAWAT
Sub Matter: NOTICE OF MOTION/0103387/2016				
50	NOTICE OF MOTION	101871/2016	Solar Readymades Pvt Ltd Vs Rajendra M. Dega	Sachin Randive
(Main Matter SUIT/0102826/2013)				

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51	NOTICE OF MOTION	103387/2016	Pravin Singhal Vs Ashok Paper Mills Ltd	K. R. Parekh And Co
(Main Matter SUIT/0107284/2004)				
52	NOTICE OF MOTION	101316/2017	Neeta Girish Khatri And Ors Vs Shantaben Dayabhai Khatri And Ors	Jitendra B. Singh
(Main Matter SUIT/0106006/2006)				
<u>NM ORDERS</u>				
53	SUIT	106521/2003	ALKA SALES CORPORATION Vs GALAXY TRAVELS	M S MADEKAR CO Y K SHARMA
Sub Matter: NOTICE OF MOTION/0103326/2015				
54	SUIT	109690/1999	PAWANKUMAR P THAKUR Vs SMT USHA SINGH AND ORS	R D SAWANT V K NAIR 2
Sub Matter: NOTICE OF MOTION/0101405/2019				
Sub Matter: NOTICE OF MOTION/0100722/2019				
55	NOTICE OF MOTION	103326/2015	Ms Alka Sales Corporation Vs Mrs Galaxy Travels	Yogendra K. Sharma
(Main Matter SUIT/0106521/2003)				
56	SUMMARY CIVIL SUIT	101044/2016	Mr. Pranav Suresh Bhatt Vs 1.Glodyne Venturs And Holding Pvt. Ltd. 2.Mr. Anand Sarnaik 3.Divvyani Annand Sarnaik	Miss. Rekha C. Shukla
Sub Matter: SUMMONS FOR JUDGT/0100059/2018				
Sub Matter: NOTICE OF MOTION/0102098/2018				
57	SUMMONS FOR JUDGT	100059/2018	Mr. Pranav Suresh Bhatt Vs 1.Glodyne Venturs And Holding Pvt. Ltd. 2.Mr. Anand Sarnaik 3.Divvyani Annand Sarnaik And Ors	Miss. Rekha C. Shukla
(Main Matter SUMMARY CIVIL SUIT/0101044/2016)				
58	NOTICE OF MOTION	102098/2018	Mr. Pranav Suresh Bhatt Vs 1.Glodyne Venturs And Holding Pvt. Ltd. 2.Mr. Anand Sarnaik 3.Divvyani Annand Sarnaik	Adv. M/s. Thakore Jariwala and Ass.
(Main Matter SUMMARY CIVIL SUIT/0101044/2016)				
59	NOTICE OF MOTION	100722/2019	Pawankumar Pratapsingh Thakur Vs Usha Singh And Ors	J. K. Shah
(Main Matter SUIT/0109690/1999)				

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60	NOTICE OF MOTION	101405/2019	Pawankumar Pratapsingh Thakur Vs Usha Singh And Ors	Adv Pankaj S. Shah
(Main Matter SUIT/0109690/1999)				
<u>REPLY</u>				
61	NOTICE OF MOTION	102520/2019	Smt Bharati B. Shah And Anr Vs Ajit Kumar Singh Kumar Singh Kasliwal And Ors	Adv M. S. Kadu And Shashikala
(Main Matter SUIT/0107851/1996)				
<u>COMPLIANCE</u>				
62	SUIT	108177/2000	BALMER LAWRIE -VAN LEER LTD Vs S AND S INDUSTRIES AND ENTERPR- ISES LTD	M S SINGHANIA AND CO S ASHWINIKUMAR AND CO
63	SUMMARY CIVIL SUIT	100393/2016	Kumud Kishor Shroff Vs Plethico Pharmaceuticals Ltd.	Charmanine Bocarro and Vivek Sharma
Sub Matter: SUMMONS FOR JUDGT/0100208/2017				
64	SUMMONS FOR JUDGT	100208/2017	Kumud Kishor Shroff Vs Plethico Pharmaceuticals Ltd.	Charmanine Bocarro and Vivek Sharma
(Main Matter SUMMARY CIVIL SUIT/0100393/2016)				
65	SUIT	102766/2019	Priyesh Bheda Vs Googel India Pvt Ltd	Priyesh Bheda
Sub Matter: CHAMBER SUMMONS/0100107/2020				
Sub Matter: NOTICE OF MOTION/0104772/2019				
66	NOTICE OF MOTION	104772/2019	Priyesh Bheda Vs Googel India Pvt Ltd and Ors.	Priyesh Bheda
(Main Matter SUIT/0102766/2019)				
67	CHAMBER SUMMONS	100107/2020	Priyesh Bheda Vs Googel India Pvt Ltd and Anr.	Priyesh Bheda
(Main Matter SUIT/0102766/2019)				

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ORDER				
1	SUMMARY CIVIL SUIT	101188/2017	Orient Blackwan Pvt Ltd Vs 1. M/s. Vaibhav Books Centre 2. Mr. Vaibhav More 3. Mr. Vasant Arjun More 4. M/s. Balaji Books	Mr. Mahendra V. Shingade
2	SUMMARY CIVIL SUIT	101466/2017	Bhavik Arvind Kumar Shah Vs M/s. Pawar Electro System Pvt. Ltd.	AJS Legal
JUDGMENT				
3	SUMMARY CIVIL SUIT	100392/2016	Mrs. Kaushal Radheshyam Vyas Vs M/s Bhuwalka Steel Industries Ltd.	Heeralal Chaturvedi
Sub Matter: SUMMONS FOR JUDGT/0100163/2017				
4	SUMMONS FOR JUDGT	100163/2017	Mrs. Kaushal Radheshyam Vyas - Naresh Trading Co. Vs Bhuwalka Steel Ind. Ltd	Heeralal Chaturvedi
(Main Matter SUMMARY CIVIL SUIT/0100392/2016)				
5	SUMMARY CIVIL SUIT	101118/2017	Nagurao Malku Gadge Vs Kanu Mohan Solanki	Shri Balbhim S. Patil
6	SUMMARY CIVIL SUIT	100934/2019	Mr. Jagdish H. Singh proprietor of M/s. Jagdish H. Singh Vs Santosh Chandrakant Parab	Shashank Mangle, Sandip M. Jangam, Siddhant Shetty
7	SUMMARY CIVIL SUIT	100937/2019	Mr. Jagdish H. Singh proprietor of M/s. Jagdish H. Singh Vs Pramod Kumar Singh	Shashank Mangle, Sandip M. Jangam, Siddhant Shetty
ARGUMENTS				
8	SUIT	108300/1995	GULF OIL INDIA LTD Vs GULF REFINERY LTD	CRAWFORD BAYLEY AND CO S B FERNANDES
9	SUIT	109698/1993	M S JERRY VERGHESE CONST PVT LTD , Vs SHREE YADVESH TRANSPORT CO PVT LTD AND ORS	M P VASHI ASSOCIATES ANIL C SINGH

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10	SUIT	110640/1991	Hansa Holding And Trading Co. Pvt. Ltd. Vs Golden Modows Proporties Pvt. Ltd. And Ors.	Uttam M Parmar M L CHATURVEDI
11	SUMMARY CIVIL SUIT	100543/2016	Priyanka Kripalani Vs Babur Islam	Haresh Jagtiani and Associates
12	EXECUTION APPLN	100465/2016	ANAND KRISHNA SHINDE Vs MANI CHINNATAMBI DEVENDRA	B.S. PATIL
13	EXECUTION APPLN	100466/2016	ANAND KRISHANA SHINDE Vs MANI CHINNATAMBI DEVENDRA	B.S. PATIL
14	SUMMARY CIVIL SUIT	101102/2017	Shri Sunil Rama Kadar Vs Shr Balu Damodar Rupwate	Shri Balbhim S. Patil
15	EXECUTION APPLN	100516/2017	FRANCIS JOKIM D'SOUZA Vs THE NAV-VIJAY BHARATI C.H.S. LTD.	REMEZOA D'SPIZA
FOR TAKING STEPS				
16	SUIT	103661/2012	COMPAIR EQUIPMENTS CO Vs FAST TRAIN CARGO PVT LTD	K P TIWARI AND CO MUNIR MERCHANT 1 AND 2
17	SUMMARY CIVIL SUIT	100110/2015	Sanjay Indrakant Zha Vs Rajesh Rajkumar Raut	Ashok M. Sarogi
18	SUMMARY CIVIL SUIT	100678/2016	Mehul Kishanlal Bokadia Vs Navnath Engineering Works	M.D. Mali and Co.
Sub Matter: SUMMONS FOR JUDGT/0100183/2018				
19	SUMMARY CIVIL SUIT	101295/2016	Canara Bank Vs Mr. Azam Zahidullah Shaikh	Sharma Syndicate Lex co.
20	SUMMARY CIVIL SUIT	101313/2016	M/s. Chetana Book Depot Vs 1.Atharv Academy English Shcool 2.Mr. Rajesh Rai 3.Mrs. Renuka Singh	Sudhakar G. Lakhani

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21	SUMMARY CIVIL SUIT	101182/2017	Bank of Baroda Vs 1. Mrs. Razia Ali Madni 2. Mr. Ali Aziz Madni	Purnima Pandit
22	SUMMONS FOR JUDGT	100183/2018	Mehul Kishanlal Bokadia Vs Navnath Engineering Works	M.D. Mali And co.
(Main Matter SUMMARY CIVIL SUIT/0100678/2016)				
<u>REPORT</u>				
23	SUMMARY CIVIL SUIT	101273/2017	Janalakshmi Financial Services Ltd Vs Aasma Shaikh	Sunil H. Sule
24	SUMMARY CIVIL SUIT	101276/2017	Janalakshmi Financial Services Ltd Vs Zahira Wadekar	Sunil H. Sule
25	SUMMARY CIVIL SUIT	101277/2017	Janalakshmi Financial Services Ltd Vs Shradha Patil	Sunil H. Sule
26	SUMMARY CIVIL SUIT	101279/2017	Janalakshmi Financial Services Ltd Vs Zeenatbee Balal	Sunil H. Sule
27	SUMMARY CIVIL SUIT	101280/2017	Janalakshmi Financial Services Ltd Vs Rizwana Mohammed Ali	Sunil H. Sule
28	SUMMARY CIVIL SUIT	101294/2017	Janalakshmi Services Ltd Vs Bakhmina Khan	Sunil H. Sule
29	SUMMARY CIVIL SUIT	101295/2017	Janalakshmi Financial Services Ltd Vs Meen Adsul	Sunil H. Sule
30	SUMMARY CIVIL SUIT	101296/2017	Janalakshmi Financial Services Ltd Vs Rizwan Qureshi	Sunil H. Sule
31	SUMMARY CIVIL SUIT	101297/2017	Janalakshmi Financial Services Ltd Vs Zahida Shiakh	Sunil H. Sule

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32	SUMMARY CIVIL SUIT	101298/2017	Janalakshmi Financial Services Ltd Vs Ujwala Davane	Sunil H. Sule
33	SUMMARY CIVIL SUIT	101300/2017	Janalakshmi Financial Services Ltd Vs Zoharabee Shaikh	Sunil H. Sule
34	SUMMARY CIVIL SUIT	101301/2017	Janalakshmi Financial Services Ltd Vs Rabiya Shaikh	Sunil H. Sule
35	SUMMARY CIVIL SUIT	101302/2017	Janalakshmi Financial Services Ltd Vs Shahenazbee Khan	Sunil H. Sule
36	SUMMARY CIVIL SUIT	101313/2017	M/s. Kaksh Life Styles Vs M/s. Jai Mata Di Enterprise 2. Mr. Hiralal Panjwani	Navnath V. Tambade
Sub Matter: NOTICE OF MOTION/0101775/2018				
37	SUMMARY CIVIL SUIT	101390/2017	Janalakshmi Financial Services Ltd Vs Manda Kolse	Sunil H. Sule
38	NOTICE OF MOTION	101775/2018	M/s. Kaksh Life Styles Vs M/s. Jai Mata Di Enterprise 2. Mr. Hiralal Panjwani	Ms S. M. Associates
(Main Matter SUMMARY CIVIL SUIT/0101313/2017)				
39	SUMMARY CIVIL SUIT	101019/2019	M/s. Ajit Power Solutions P. Ltd. Vs M/s. Reachnet Cable Service P. Ltd.	Mr. Omprakash Tiwari
40	SUMMARY CIVIL SUIT	101092/2019	M/s. Shree Maruti Courier Services Pvt. Ltd. Vs M/s. RA Fashions Pvt. Ltd.	Shri. Vijay U. Singh
41	SUMMARY CIVIL SUIT	101198/2019	Falco Auto Corporation-Mrs. Kamaljit Kaur Chadha Vs Shri Swami Samarth Automobiles	V. Kadam Associate

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42	SUMMARY CIVIL SUIT	101213/2019	Corporation Bank Vs Mr. Amit Mulchand Gupta	M/s . V. B. Tiwari and Co
43	SUMMARY CIVIL SUIT	101209/2019	Corporation Bank Vs Rajbhadur Kaluram Pal	M/s. V. B. Tiwari and Co.
44	SUMMARY CIVIL SUIT	101210/2019	Corporation Bank Vs Vinaykumar Phulchand Mishra	M/s. V.B. Tiwari and Co.
SUMMONS FOR JUDGEMENT HEARING				
45	SUIT	103947/2013	MANDHANA INDUSTRIES LTD Vs MR. JAISUKH SALOT	JAMALA RAUT
46	SUMMARY CIVIL SUIT	100340/2014	MS TURBO METALS PVT LTD Vs 1 MS P.N. CORPORATION 2. SMT MANISHA R SHARMA 3 VINOD KUMAR SHARMA	GABRIEL PILLAI
Sub Matter: SUMMONS FOR JUDGT/0100268/2017				
47	SUMMARY CIVIL SUIT	100886/2016	1.Suresh Khubchand Dhamejani 2.Smt. Lata Suresh Dhamejani Vs 1.M/s. Ahuja Properties and Developers 2.Jagdish Bhagwandas Ahuja 3.Gautam Jagdish Ahuja	Rajendra Bhandari
Sub Matter: SUMMONS FOR JUDGT/0100349/2016				
48	SUMMARY CIVIL SUIT	101092/2016	Italab Private Limited Vs B L A Power Private Limited	Jayesh R. Vyas
Sub Matter: SUMMONS FOR JUDGT/0100006/2018				
49	SUMMARY CIVIL SUIT	101200/2016	Tam Media Research Pvt. Ltd. Vs Information TV Pvt. Ltd.	Bimal N. Bhabhda
Sub Matter: SUMMONS FOR JUDGT/0100017/2017				
50	SUMMONS FOR JUDGT	100349/2016	1.Suresh Khubchand Dhamejani 2.Smt. Lata Suresh Dhamejani Vs 1.M/s. Ahuja Properties and Developers 2.Jagdish Bhagwandas Ahuja 3.Gautam Jagdish Ahuja	Rajendra Bhandari
(Main Matter SUMMARY CIVIL SUIT/0100886/2016)				

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51	SUMMARY CIVIL SUIT	101297/2016	Santosh Narayan Kasle Vs 1.Ajay Prafulchandra Oza 2.Shantidevi P. Oza	Sameer K. Sawant
52	SUMMONS FOR JUDGT	100017/2017	Tam Media Research Pvt. Ltd. Vs Information TV Pvt. Ltd.	Bimal N. Bhabhda
(Main Matter SUMMARY CIVIL SUIT/0101200/2016)				
53	SUMMONS FOR JUDGT	100268/2017	Ms Turbo Metals Pvt Ltd Vs Ms P. N. Corporation And Ors	Gabriel Pillai
(Main Matter SUMMARY CIVIL SUIT/0100340/2014)				
54	SUMMONS FOR JUDGT	100006/2018	Italab Private Limited Vs B L A Power Private Limited	Jayesh R. Vyas
(Main Matter SUMMARY CIVIL SUIT/0101092/2016)				
NM ARGUMENTS				
55	NOTICE OF MOTION	104369/2014	Jayantilal Muljibhai Savla and Anr Vs Mr Marzban KeKi Elavia and Ors	Hassan Khan
(Main Matter SUIT/0108514/1994)				
56	NOTICE OF MOTION	104403/2015	Amarchand Manison Co operative Hsg Society And Ors - Suit No. 5680 of 1999 Vs Ms National Insurance Company Ltd And Ors	Adv For Def. No.1 - Vaishali A Ugale
57	EXECUTION APPLN	100026/2017	VAISHNAVI VIJAY BHATKAR Vs MR. AMRNATH RAJARAM BHOSALE	P.G. LAD
(Main Matter SUIT/0105112/2012)				
Sub Matter: NOTICE OF MOTION/0101251/2018				
58	NOTICE OF MOTION	1001059/2017	Rakesh Kapoor Vs Aniruddh Khanna And Ors.	Sonal Doshi And Co.
(Main Matter SUIT/0103151/2008)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
59	SUIT	102219/2017	Mr. Mukesh Hirachand Sanghvi Vs M/s. Reliance Commercial Finance Ltd	S. R. Patel
Sub Matter: NOTICE OF MOTION/0101050/2018				
Sub Matter: NOTICE OF MOTION/0100235/2018				
60	NOTICE OF MOTION	100235/2018	Mr. Mukesh Hirachand Sanghvi Vs M/s. Reliance Commercial Finance Ltd	S. R. Patel
(Main Matter SUIT/0102219/2017)				
61	NOTICE OF MOTION	101050/2018	Mr. Mukesh Hirachand Sanghvi Vs M/s. Reliance Commercial Finance Ltd	Saurabh S. Oka
(Main Matter SUIT/0102219/2017)				
62	NOTICE OF MOTION	101251/2018	Vaishnavi Vijay Bhatkar Vs Amarnath Rajaram Bhosale	Savji Law Solutions
(Main Matter EXECUTION APPLN/0100026/2017)				
REPLY				
63	SUIT	108751/1992	CHOTHANI FIBRES PVT LTD Vs CASTROL INDIA LTD AND ORS	M S MANNADIAR AND CO V M VAGHELA APPLICANT
64	SUMMARY CIVIL SUIT	100645/2016	M/s. Kiran Gems Private Limited Vs 1.M/s.Noorsons International Private Limited 2.Imtiaz Abdul Rehman Mohammed 3.Rehanalmtiaz Motiwala	Mr. Atul S. Umekar

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S.No.	Case Type	Case No.	Title	Name of Advocate
ARGUMENTS				
1	SUIT	102851/2010	DAMANI SHIPPING PVT LTD Vs RAIPUR ALLOYS STEEL PVT LTD	ANANT B SHINDE A A JAIN
2	SUIT	102966/2009	RAJESH R SARAMAN Vs M S THE TATA POWER CO LTD	ASHOK MISHRA SURJEET P SALKAR
3	SUIT	103436/2009	SWAGAT APPARELS Vs JAI AMBE CRATION	HAND M LEGAL ASSOCIATES VIVEK KANTAWALA AND CO
4	SUIT	103488/2010	RAJAN G KHOT AND ANR Vs PRAFULLA K GAVANDE AND 8 ORS	RAJEEV MATKAR SHRI P K GAVANDE AND U K GAVANDE INPERSON U OBJ
Sub Matter: CHAMBER SUMMONS/0101265/2019				
5	SUIT	103576/2010	AMBASSDOR TRAVELS PVT LTD Vs OTTO-AGN INTERNATIONAL LTD	BHANDARY AND BHANDARY YASHPAL JAIN U OBJ
6	SUIT	103972/2009	M S KIMPEX AUTO CORPORATION Vs M S OLIVE DRIVE AND 2 ORS	K H HOLAMBE PATIL MS SHALAK GANESH 1,2,3 U OBJ
7	SUIT	104250/2011	SABHAJEET S SHARMA AND PRABHU S RATHOD Vs ABIDA R SHAIKH AND 2 ORS	B P SHUKLA KAPIL P SHETYE
Sub Matter: REVIEW PETITION/0100008/2016				
Sub Matter: NOTICE OF MOTION/0100608/2016				
Sub Matter: NOTICE OF MOTION/0100607/2016				

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	SUIT	107622/2002	M S E B Vs CORAPORATION BANK	LITTLE AND CO K S SHETTY
Sub Matter: SUMMONS FOR JUDGT/0100062/2015				
9	SUIT	108264/2000	ALLABAKSH ADAM BAIG Vs SMT NAJMUNISSA ALTAF SHAIKH	VASHDEV T LULIA S K SRIVASTAVA AND CO
10	SUMMONS FOR JUDGT	100062/2015	Maharashtra State Electricity Distribution Company Limited Vs Corporation Bank	Lex Global Legal Consultants
(Main Matter SUIT/0107622/2002)				
11	NOTICE OF MOTION	100607/2016	Sabhajeet Sharma And Anr Vs Abida Razak Shaikh And Ors	Prime Legem
(Main Matter SUIT/0104250/2011)				
12	NOTICE OF MOTION	100608/2016	Sabhajeet S. Sharma And Anr Vs Abida Razak Shaikh And Ors	Prime Legem
(Main Matter SUIT/0104250/2011)				
13	REVIEW PETITION	100008/2016	Sabhajeet S Sharma And Anr Vs Abida Razak Shaikh And Ors	L. K. Tripathi
(Main Matter SUIT/0104250/2011)				
14	CHAMBER SUMMONS	101265/2019	Rajan Gopinath Khot And Anr Vs Prafulla Kamlakar Gavance And Ors	Adv J. K. Shah
(Main Matter SUIT/0103488/2010)				
15	SUMMARY CIVIL SUIT	100925/2019	Rajabai Gnagaram Gadge Vs Gautam Tayappa Kamble	Mr. Ramesh Jain and Mrs. Kusum Jain
16	SUMMARY CIVIL SUIT	100926/2019	Deepak Shankar Pawar Vs Satish Jetha Solanki	Mr. Ramesh Jain and Mrs. Kusum Jain
HEARING				
17	SUMMARY CIVIL SUIT	100255/2016	State Bank of India Vs 1.Ms. Swrajya Tours and Travels 2.Mr. Sandeep Rokade	Rachana Marwal

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S.No.	Case Type	Case No.	Title	Name of Advocate
18	SUMMARY CIVIL SUIT	100241/2017	Gangaram Malku Gadge Vs Uttam Raj Tambe	Ramesh Jain and Mrs. Kusum Jain
<u>RECORDING EVIDENCE</u>				
19	SUIT	102960/2010	MAHENDRAPRASAD G GUPTA Vs SHRI AKHTAR BABU PATHAN AND ORS	V G PANSARE M S M P MISHRA AND CO 2
Sub Matter: NOTICE OF MOTION/0101063/2020				
20	NOTICE OF MOTION	101063/2020	Mahendraprasad Gangaram Gupta Vs Zahidabi Babu Fathan and Ors.	adv. Bhagwan Mishra and Associates
(Main Matter SUIT/0102960/2010)				
<u>AFFIDAVIT OF SERVICE</u>				
21	SUMMARY CIVIL SUIT	100430/2016	Chirag Sevantilal Shah Vs Jiten Ramesh Shah	Mr. Ramesh Jain and Kusum Jain
<u>FILING AFFIDAVIT OF DOCUMENT</u>				
22	SUIT	102986/2009	HAB PHARMACEUTICALS AND RESEARCH LTD Vs 1 M S M T MADON EXPORTS AND 2 ORS	ALANKAR A KIRPEKAR GAUTAM B PANCHAL M S HARIANI AND CO 1 TO 3
23	SUIT	106809/2005	ENCAD INC Vs DIGITAL ELECTRONICS CORPN LTD	M S CRAWFORD BAYLEY AND CO BACHUBHAI MUNIM AND CO U OBJ
24	SUMMARY CIVIL SUIT	100456/2015	Apoorva Janak Shah Vs 1.Andhra Optical Company 2. Rehman Bhai	Ramesh Jain and Mrs Kusum Jain
<u>REPORT</u>				
25	SUIT	104062/2009	K N MADHUSUDAN Vs SANTOSH S RANE AND ANR	E K SASIDHARAN HITESH PATEL 2

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S.No.	Case Type	Case No.	Title	Name of Advocate
26	SUIT	107995/1996	JALAL KAZEMI AND ORS Vs MARINE RESTAURANT STORES AND ORS	MANEKSHA AND SETHNA R A K NAGAM- ES SONI
Sub Matter: NOTICE OF MOTION/0101348/2016				
27	SUIT	103538/2013	BANK OF INDIA Vs MOHAMMED R ALMAZROEY	SUNIL CHAUBAL
28	SUMMARY CIVIL SUIT	100933/2015	HDFC Bank ltd Vs Suhail Khan	Lawtek and Associates
29	EXECUTION APPLN	100034/2015	VIKRAM UMEDMAL JAIN Vs SATISH KISHAN BALMIKI	
30	NOTICE OF MOTION	101348/2016	Jalal Kazem And Ors - Applicant - Mustafa Kazemi Vs Marine Restaurant And Ors	Maneksha And Sethna
(Main Matter SUIT/0107995/1996)				
31	SUMMARY CIVIL SUIT	101194/2019	Ramroa Dinkar Sankpal Vs Saurabh Agarwal	Shri. P.S. Tiwari
32	SUMMARY CIVIL SUIT	101203/2019	Mahendra Murlidhar Desai Vs Jhon Ashirwad D'souza	Mr. Ramesh jain And Mrs. Kusum Jain
33	SUMMARY CIVIL SUIT	100122/2020	Corporation Bank Vs Mr. Balam Tiwari	R.M.A. Associates
34	SUMMARY CIVIL SUIT	100123/2020	Corporation Bank Vs Mr. Rajendra Vittal Londhe	R.M.A. Associates
35	SUMMARY CIVIL SUIT	100124/2020	Corporation Bank Vs Mr. Shriram Bhalchandra Mehendale	R.M.A. Associates
36	SUMMARY CIVIL SUIT	100128/2020	Corporation Bank Vs Mr. Ajit V. Tavargeri	R.M.A. Associates
37	SUMMARY CIVIL SUIT	100269/2020	M/s. Metal Gems Vs M/s. Elixir Enterprises	Krishnagopal S. Tripathi

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S.No.	Case Type	Case No.	Title	Name of Advocate
38	SUMMARY CIVIL SUIT	100270/2020	HDFC Bank Ltd. Vs Parag Jaywant Desai	Lawtek and Associates
AWAITING R AND P				
39	SUIT	109971/1989	M S HARSIDDH CORPN Vs DAMODAR G BALANI AND ORS	S MAHOMEDBHAI AND CO M HIRALAL AND CO
SUMMONS FOR JUDGEMENT HEARING				
40	SUIT	107864/2000	CHIRANKA TRADING PRIVATE LTD Vs M S BHOPAL SUGAR INDUSTRIES LTD	AJIT S KARWANDE BABY AUGUSTINE U OBJ
Sub Matter: SUMMONS FOR JUDGT/0100290/2017				
41	SUIT	103577/2013	VODAFONE INDIA LTD Vs SIDDHI SHAH	PUNIT B ANAND
Sub Matter: SUMMONS FOR JUDGT/0100219/2014				
42	SUMMONS FOR JUDGT	100219/2014	VODAFONE INDIA LIMITED Vs SIDDHI SHAH	PUNIT B ANAND
(Main Matter SUIT/0103577/2013)				
43	SUMMARY CIVIL SUIT	100030/2017	M/s. Goldfield Fragrances Pvt. Ltd. Vs 1.M/s. Grace Universal 2.Mr. Ajit Singh Gandhi 3.Mr. Punit Gandhi	Ajit J. Shobhawat
Sub Matter: SUMMONS FOR JUDGT/0100036/2017				
44	SUMMONS FOR JUDGT	100036/2017	Goldfield Fragrances Pvt Ltd Vs Grace Universal	Ajit J Shobhawat
(Main Matter SUMMARY CIVIL SUIT/0100030/2017)				
45	SUMMARY CIVIL SUIT	100961/2017	M/s. Sampatraj Hemchand Jain Vs 1. M/s. Siroya Builders and Developers 2. Shrenik Dhirajlal Siroya	

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S.No.	Case Type	Case No.	Title	Name of Advocate
46	SUMMARY CIVIL SUIT	100995/2017	M/s. Thakur Industries Vs M/s. KH Foges India Pvt Ltd	Paras N. Vira
Sub Matter: SUMMONS FOR JUDGT/0100377/2018				
47	SUMMARY CIVIL SUIT	101071/2017	Mr.Rajinderpal Singh Randhawa Vs Mr.Ravikant Ronakchand Agarwal	S.B.Sharma
Sub Matter: SUMMONS FOR JUDGT/0100072/2018				
48	SUMMONS FOR JUDGT	100290/2017	Walchand Chiranika Trading Pvt. Ltd. Vs Bhopal Sugar Industries Ltd.,	Ajit S. Karwande
(Main Matter SUIT/0107864/2000)				
49	SUMMARY CIVIL SUIT	101469/2017	Jhaveri Flexo India Limited Vs 1. Allied Packaging 2. Nitin Mehta	Clove Legal
Sub Matter: SUMMONS FOR JUDGT/0100186/2018				
50	SUMMONS FOR JUDGT	100072/2018	Mr.Rajinderpal Singh Randhawa Vs Mr.Ravikant Ronakchand Agarwal	S.B.Sharma
(Main Matter SUMMARY CIVIL SUIT/0101071/2017)				
51	SUMMONS FOR JUDGT	100186/2018	Jhaveri Flexo India Limited Vs 1. Allied Packaging 2. Nitin Mehta	Clove Legal
(Main Matter SUMMARY CIVIL SUIT/0101469/2017)				
52	SUMMONS FOR JUDGT	100377/2018	M/s. Thakur Industries Vs M/s. KH Foges India Pvt Ltd	Paras N. Vira
(Main Matter SUMMARY CIVIL SUIT/0100995/2017)				
<u>COMPLIANCE</u>				
53	SUMMONS FOR JUDGT	100160/2018	M/s. Sampatraj Hemchand Jain - Summary Suit No.961 of 2017 Vs 1. M/s. Siroya Builders and Developers 2. Shrenik Dhirajlal Siroya	Yashpal Jain

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ORDER</u>				
1	SUIT	106791/1997	CYRIL DSOUZA AND ANR Vs JERRY FERNANDES AND ORS	N J DMONTE P G LAD, EVENTA A. GONSALVES FOR D23
2	SUMMARY CIVIL SUIT	100394/2016	Vijay Maneklal Bhansali Vs Bhavin Shah	K. P. Dubey and S. R. Maurya
Sub Matter: SUMMONS FOR JUDGT/0100278/2016				
3	SUMMARY CIVIL SUIT	100426/2016	Mr. Hitesh J. Mehta Vs Orion Steel Corporation	Girish Kedia
Sub Matter: SUMMONS FOR JUDGT/0100228/2016				
4	SUMMONS FOR JUDGT	100228/2016	Hitesh J Mehta Vs Orion Steel Corp.	Girish Kedia
(Main Matter SUMMARY CIVIL SUIT/0100426/2016)				
5	SUMMONS FOR JUDGT	100278/2016	Vijay Maneklal Bhansali Vs Bharin Shah	K. P. Dubey And S. R. Maurya
(Main Matter SUMMARY CIVIL SUIT/0100394/2016)				
<u>DISMISSAL</u>				
6	EXECUTION APPLN	100606/2009	AMIT UMRAOCHAND JAIN Vs BHOGILAL NATHBHAI JADHAV	RAMESH JAIN
7	SUIT	100252/2012	SMT. ANJANA S. KARANDE Vs NEETA BUILDERS	MRS. SEEMA S. SINGH
8	SUIT	100259/2013	VODAFONE INDIA LTD Vs SNEHA VIKAS MOHARIR	PUNIT B ANAND
9	NOTICE OF MOTION	104253/2015	Rashtriya Metal Industries Ltd Vs S. V. Electrical Pvt Ltd	S. D. Mulye
(Main Matter SUIT/0103632/2008)				
10	NOTICE OF MOTION	104254/2015	Rashtriya Metal Industries Ltd Vs Lamcap India Pvt Ltd	S. D. Mulye
(Main Matter SUIT/0103633/2008)				
<u>JUDGMENT</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	SUIT	104907/2010	FOUNTAINHEAD PROMOTIONS AND EVENTS PVT LTD Vs GITANJALI LIFESTYLE LTD	M S BILAWALA AND CO
12	SUMMARY CIVIL SUIT	101844/2014	1.Ms J. Poonamchand and Sons Vs 1. Blue prime alminium ltd 2. Pritam Mantri 3.	Krishnagopal S. Tripathi
<u>ARGUMENTS</u>				
13	SUIT	103516/2012	NARAYAN PRASAD GOENKA Vs NEERAJ D GUPTA AND 2 ORS	P D PRASAD RAO VINDU P PANDEY
14	SUIT	106315/2004	THE COMMISSIONER OF SEAMENS PROVIDED FUND Vs THE UP CO-OPERATIVE SPINNING FEDERATION LTD AND ORS	S PIYA JUNNARKAR AND ASSOC 4
15	SUIT	106778/1997	BOMBAY WIRE ROPES LTD Vs COAL INDIA LTD	M S KANGA AND CO A G SHAH
16	SUIT	106807/2004	MRS MUMTAZ R PLITALWALA Vs BSES LTD NOW KNOWN AS RELIANCE ENRGY	SHRI ANIL R MISHRA D S SAKHALKAR
17	SUIT	107750/1998	KRISHNA TEXPORT INDUSTRIES LTD Vs AVI INDUSTRIES LTD	PARAS KUHAD AND ASSOCIATES ATUL G DAMLE U OBJ
Sub Matter: SUMMONS FOR JUDGT/0100001/2020				
18	SUIT	107762/1996	J M MEHTA AND CO Vs C A BABU, P O BASMI INTERNATIONAL	THAKUR JARIWALA ASS. SANJAY G UDESHE

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S.No.	Case Type	Case No.	Title	Name of Advocate
19	SUIT	110069/1991	LLOYED STEEL INDUSTRIES LTD Vs OIL INDIA LTD AND ANR	M S KANGA AND CO V A RATHI U OBJ
20	SUMMARY CIVIL SUIT	100960/2014	MS. YOGI DYE CHEM INDUSTRIES Vs MS.ICMC CORPORATION LTD.	SHAMIM AND COMPANY
Sub Matter: NOTICE OF MOTION/0104599/2016				
21	SUMMARY CIVIL SUIT	100721/2016	Nityesh Kumar Vs Thirth Raj Yadav	Rajesh Talekar / Abhijit Salve
22	NOTICE OF MOTION	104599/2016	Ms Yogi Dye Chem Industries Vs Ms ICME Corporation Ltd	Bipin Joshi
(Main Matter SUMMARY CIVIL SUIT/0100960/2014)				
23	SUMMARY CIVIL SUIT	101338/2017	Mrs. Sunita Arjun Khade Vs 1. Mr. Narayan Kashinath Uparkar 2. Mrs. Bhagashree Narayan Uparkar	B. V. Holambe Patil
24	EXECUTION APPLN	100221/2018	Mr. Ravindra Pitambar Patil And Ors. Vs Mrs. Aditi Abhijit Sawant	Mr. Sujit Nikam
Sub Matter: NOTICE OF MOTION/0100339/2020				
25	SUMMONS FOR JUDGT	100001/2020	KSL and Industries Ltd. Vs AVI Industries Ltd.	Kulkarni and Associates
(Main Matter SUIT/0107750/1998)				
26	NOTICE OF MOTION	100339/2020	Bank of India - Applicant / Ravindra Pitambar Patil and Ors. Vs Aditi Abhijeet Sawant	O. A. Das for Applicant
(Main Matter EXECUTION APPLN/0100221/2018)				
HEARING				
27	SUIT	103526/2010	GAZEBO RESTAURANT AND DEPARTMENTAL STORE PVT LTD AND ANR Vs AKTAR QURESHI @ AKTAR K QURESHI AND ANR	M P VASHI AND ASSOCIATES M S MULANI AND CO 1,2

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S.No.	Case Type	Case No.	Title	Name of Advocate
28	SUIT	107641/1997	SMT MANAJABEEN ANJUMALI Vs ABDUL MAJID ALIKHA	S B PRABHAVLKAR URAIZEE BROS
<u>RECORDING EVIDENCE</u>				
29	SUIT	104256/2011	PRADEEP S MAYEKAR Vs MANDA SURESH SHELKE	G N SALUNKE SANDEEP S JINSIWALE
30	SUIT	104277/2010	CHITRAKOOT TEXTILES PRIVATE LIMITED Vs INLAND ROAD TRANSPORT PRIVATE LIMITED	GAURAV G DAVE MRS K G PARMAR, MRS L R TEMKAR
31	SUIT	104517/2008	M S NIPA OFFSET PRINTERS Vs M S KOPRAN LIMITED AND ANR	SUNIL D MOGRE ARVIND RATHOD AND CO 1
32	SUIT	104518/2008	M S NIPA OFFSET PRINTERS Vs M S KOPRAN LTD AND ANR	SUNEEL D MOGRE ARVIND RATHOD AND CO 1
33	SUIT	104546/2008	M S NIPA OFFSET PRINTERS Vs M S KOPRAN LIMITED	SUNEEL D MOGRE ARVIND RATHOD AND CO
<u>DIRECTIONS</u>				
34	SUMMARY CIVIL SUIT	101498/2017	Janalakshmi Financial Services Ltd Vs Moosanazima Khan	Sunil H. Sule
<u>ADMISSION DENIAL</u>				
35	SUIT	104821/2008	M S SHREE KRISHNA INNS AND RESORTS PVT LTD Vs RAVINDRA RAMCHANDRA PATIL AND 3 ORS	G S BHAT NAVEEN JOSHI 1 TO 4

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S.No.	Case Type	Case No.	Title	Name of Advocate
36	SUIT	105847/2006	m s magic electricals Vs m s gyan sales india	H R SHETTY AND CO
37	SUMMARY CIVIL SUIT	101264/2014	MAHINDRA RURAL HSG FINANCE LTD Vs 1.M.KRISHNAN 2. K.INDIRA 3. K.RAJENDRAN	R R AROLKAR VIVEK PATIL AND ASSOCIATES
<u>AFFIDAVIT OF SERVICE</u>				
38	SUMMARY CIVIL SUIT	101794/2014	Systematic Industries Pvt Ltd Vs Jumbo Tanks and Equipments Pvt Ltd 2.Rajesh Dinanath Dabahade 3.Seema Rajesh Dabhade	S M Bhandari
39	SUMMARY CIVIL SUIT	100163/2016	Vodafone India Limited Vs Shahzad Irani	Punit B. Anand
40	SUMMARY CIVIL SUIT	101108/2016	State Bank of India Vs Mr. Manish Harish Naik	Rachana Marwal
<u>FILING AFFIDAVIT OF DOCUMENT</u>				
41	SUIT	102702/2012	PARAM DIAM BVBA Vs NAVIN PARSANA	KHAITAN AND JAYAKAR PRABHA BADADARE
<u>SUMMONS FOR JUDGEMENT HEARING</u>				
42	SUMMARY CIVIL SUIT	100407/2016	Mr. Nivin Thamphi Vs Mr. Anil J. Bhayani	Amol Kishor Tembe
Sub Matter: SUMMONS FOR JUDGT/0100378/2016				
43	SUMMARY CIVIL SUIT	100408/2016	Mrs. Jolly Thampi Vs Mr. Anil J. Bhayani	Amol Kishor Tembe
Sub Matter: SUMMONS FOR JUDGT/0100398/2016				
44	SUMMONS FOR JUDGT	100166/2016	Arti D Honrao Vs Ravi R Mekala	Amol K Tembe
(Main Matter SUMMARY CIVIL SUIT/0100901/2015)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
45	SUMMARY CIVIL SUIT	100457/2016	Smt. Rupali Suyog Nimbalkar Vs Smt. Nita Mirchandani	Smt. Aparna Salunkhe and Dr. Hemant N. Deshmukh
Sub Matter: SUMMONS FOR JUDGT/0100360/2018				
46	SUMMARY CIVIL SUIT	100914/2016	1.Kartik Dineshchandra Trivedi 2.Ajit Vasantry Trivedi Vs Kavya Buildcon Pvt. Ltd.	Sunil R. Rawal and Nilesh L Makwana
Sub Matter: SUMMONS FOR JUDGT/0100363/2016				
47	SUMMONS FOR JUDGT	100363/2016	Kartik Dineshchandra Trivedi And Anr Vs Kavya Buildcon Pvt Ltd	Sunil R Rawal
(Main Matter SUMMARY CIVIL SUIT/0100914/2016)				
48	SUMMARY CIVIL SUIT	101234/2016	Deepika Samant Vs 1.Paradyne Infoservices Pvt. Ltd. 2.Mr. Annand Sarnnaik 3.Ms. Divvyani Annand Sarnnaik	Miss. Rekha C. Shukla
Sub Matter: SUMMONS FOR JUDGT/0100042/2020				
49	SUMMONS FOR JUDGT	100378/2016	Mr. Nivin Thampi Vs Mr. Anil J Bhayani	Amol K Tembe
(Main Matter SUMMARY CIVIL SUIT/0100407/2016)				
50	SUMMONS FOR JUDGT	100398/2016	Mrs. Jolly Thampi Vs Mr. Anil J. Bhayani	Amol Kishor Tembe
(Main Matter SUMMARY CIVIL SUIT/0100408/2016)				
<u>NM ARGUMENTS</u>				
51	NOTICE OF MOTION	101086/2018	Shri Rajendra Vishwas Deshmukh Vs 1. M/s. Arrows Dynamic Comtrade Pvt Ltd. 2. Arjun Gajanand Sawant 3. Vaidhehi Arjun Sawant	Vikrant V. Parashurami
(Main Matter SUMMARY CIVIL SUIT/0101442/2017)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
52	NOTICE OF MOTION	101085/2018	Shri Rajendra Vishwas Deshmukh Vs 1. M/s. Arrows Dynamic Comtrade Pvt Ltd. 2. Arjun Gajanand Sawant 3. Vaidhehi Arjun Sawant	Vikrant V. Parashurami
(Main Matter SUMMARY CIVIL SUIT/0101442/2017)				
<u>C/S HEARING</u>				
53	SUIT	107449/2003	ARUNKUMAR VINAYACHANDRA ALIAS VINODCHANDRA BHAGAT Vs BHAGAT RUKMANI VINAYCHANDRA ALIAS VINODCHANDRA BHAGAT	M S HARSHAD AND CO A J ALMEIDA
Sub Matter: CHAMBER SUMMONS/0101906/2019				
54	CHAMBER SUMMONS	101906/2019	Arunkumar Vinaychandra alias Vinodchandra Bhagat Vs Rukmini Vinaychandra Bhagat And Ors	Mehul A. Shah
(Main Matter SUIT/0107449/2003)				
<u>CH/S ORDERS</u>				
55	SUIT	104392/2010	BOMBAY CYCLE AND MOTOR AGENCY LTD Vs NARESH SHAH	JAYAKARS DINESH P SHAH
Sub Matter: CHAMBER SUMMONS/0100033/2020				
56	CHAMBER SUMMONS	100033/2020	Bombay Cycle and Motor Agency Ltd. Vs Naresh Shah and Ors.- Respondents- Meenu Naresh shah and Ors.	M/s. Jayakars
(Main Matter SUIT/0104392/2010)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>JUDGMENT</u>				
1	SUMMARY CIVIL SUIT	100911/2014	MAHINDRA RURAL HOUSING FINANCE LTD Vs 1. T.RAMAN 2. M.MURUGAN 3. P.MURUSESAN AND ORS	VIVEK PATIL AND ASSOCIATES
2	SUIT	105934/2006	DEEPAK M THAKKAR Vs M S UTTAM POULTRY FARM	M S ARVIND RATHOD AND CO M S KUKREJA AND CO 5
3	SUMMARY CIVIL SUIT	101422/2014	MAHINDRA RURAL HOUSING FINANCE LTD Vs 1. K. DHAYANITHI 2. D.KALAPANA 3. M.DURAIKANNU	VIVEK PATIL AND ASSOCIATES
<u>RECORDING EVIDENCE</u>				
4	CHAMBER SUMMONS	102249/2019	Sanjeev Hanumant Phalnikar- Applicant/Plff. No.2(b) and Vasant Dhundiraj Phalnikar and Ors. Vs Madhav Dhundiraj Phalnikar and Ors.	Amod S. Tilak
(Main Matter SUIT/0110015/1989)				
<u>RECORDING EVIDENCE P.H.</u>				
5	SUIT	102647/2012	PCE LTD Vs HONGKONG AND SHANGHAI CORPORATION LTD AND ANR	VIVEK SHARMA KURUDKAR ASSOCIATES 2
6	SUIT	107641/2004	MAHANAGAR TELEPHONE NIGAM LTD Vs M S HUGHES TELECOM INDIA LTD	G D Talreja MR V B PANDEY 1A AND 1B
7	SUIT	110015/1989	VASANT DHUNDIRAJ PHALNIKAR AND ORS Vs VIMLABAI MADHAV PHALNIKAR AND ORS	RAJESH C SHAH

Sub Matter: CHAMBER SUMMONS/0102249/2019

SUIT STAYED

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	SUIT	105203/1998	SHRI AKBAR SHAHAPURWAL Vs SHRI GOPAL RAI ANR.	SUBHASH Y.DHAGDE
9	SUIT	108070/2001	SMT ZOHRA JABIN SHAIKH SABIR Vs KANIZ FATIMA SHAIKH AKHTAR AND ORS	B.J.RUKE R B JAISWAL SONAL M GOKHALE 2 U OBJ
10	SUIT	108622/2000	DO-WELL OIL PLANTS PVT LTD Vs VEESONS ENERGY SYSTEMS PVT LTD	LALIT S JAIN BASIL A MENEZES
11	SUIT	108796/1995	Dr Pratapsing Narsingrao Pupala AND ANR Vs Sameer VIJAY PUPALA AND ORS	M S SHANTILAL AND CO MR P N PATWARDHAN
<u>FILING AFFIDAVIT OF DOCUMENT</u>				
12	SUIT	103132/2013	BANK OF MAHARASHTRA Vs RAJU KRISHNA BONDI	SACHIN JOSHI
13	SUIT	103469/2013	MRS MANISHA SANJAY GHODKE Vs SANDEEP BAPUSAHEB GHATE AND ANR	SWAPNIL A WARADKAR
14	SUMMARY CIVIL SUIT	100012/2015	Mr. Prakashchand R. Jain Vs 1.The Principal 2.Y.S.P.S.MukteshwarPolytechnic College 3.Mr. Bidwe	S.R.Baig and N.S. Baig
15	SUMMARY CIVIL SUIT	100913/2015	Bharati Bhagwan Kharat Vs Surendra Kashinath More	Ramesh Jain and Mrs. Kusum Jain
16	SUMMARY CIVIL SUIT	100492/2016	Sevantilal Manchand Shah Vs Jiten Ramesh Shah	Mr. Ramesh Jain and Mrs. Kusum Jain
Sub Matter: CHAMBER SUMMONS/0102057/2017				
17	SUMMARY CIVIL SUIT	100494/2016	Sevantilal Manchand Shah Vs Jiten Ramesh Shah	Mr. Ramesh Jain and Mrs. Kusum Jain
Sub Matter: CHAMBER SUMMONS/0102056/2017				
18	CHAMBER SUMMONS	102056/2017	Sevantilal Manchand Shah Vs Jiten Ramesh Shah	Mr. Ramesh Jain and Mrs. Kusum Jain
(Main Matter SUMMARY CIVIL SUIT/0100494/2016)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
19	CHAMBER SUMMONS	102057/2017	Sevantilal Manchand Shah Vs Jiten Ramesh Shah	Mr. Ramesh Jain and Mrs. Kusum Jain
(Main Matter SUMMARY CIVIL SUIT/0100492/2016)				
<u>SUMMONS FOR JUDGEMENT HEARING</u>				
20	SUMMARY CIVIL SUIT	100258/2015	Deepak Dharmapalan Edakayat Vs Ishwar Chitroda	K M Kadam
Sub Matter: SUMMONS FOR JUDGT/0100024/2016				
21	SUMMONS FOR JUDGT	100024/2016	Mr Deepak Edakayat Vs Mr. Ishwar Chitroda	K. M. Kadam
(Main Matter SUMMARY CIVIL SUIT/0100258/2015)				
22	SUMMARY CIVIL SUIT	101057/2017	Sumermal Teelaji Munot Vs 1. Suwarnsparsh Gems and Jeweller Pvt. Ltd. 2. Vimal Mafatlal Patel 3. Kinnari Vimal Patel	Krishnagopal S. Tripathi
Sub Matter: SUMMONS FOR JUDGT/0100275/2017				
23	SUMMARY CIVIL SUIT	101228/2017	Shri. Sohanraj L. Khajanchi Vs 1.M/s.Veg King Agro Foods Process Pvt. Ltd. 2.Mr.Pradeep D. Landge	Sunil J. Behal
Sub Matter: SUMMONS FOR JUDGT/0100297/2019				
24	SUMMARY CIVIL SUIT	101229/2017	Shri Mitesh Uttam Khajanchi Vs 1. M/s. Veg King Agro Foods Process Pvt Ltd 2. Mr Pradeep D. Landge	Sunil J. Behal
Sub Matter: SUMMONS FOR JUDGT/0100296/2019				
25	SUMMARY CIVIL SUIT	101230/2017	Shri Uttam Sohanraj Khajanchi Vs 1. M/s. Veg Agro Foods Process Pvt Ltd 2. Mr. Pradeep D. Landge	Sunil J Behal
Sub Matter: SUMMONS FOR JUDGT/0100298/2019				
26	SUMMONS FOR JUDGT	100275/2017	Sumermal Teelaji Munot Vs 1. Suwarnsparsh Gems And Jewellery Pvt Ltd 2. Vimal M Patel 3. Kinnari V Patel	Krishnagopal S Tripathi
(Main Matter SUMMARY CIVIL SUIT/0101057/2017)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
27	SUMMARY CIVIL SUIT	101496/2017	M/s. Ledvance Pvt Ltd Vs Mr. Chetan Badani	Auris Legal
Sub Matter: SUMMONS FOR JUDGT/0100278/2018				
Sub Matter: NOTICE OF MOTION/0103729/2019				
Sub Matter: NOTICE OF MOTION/0100629/2020				
28	SUMMONS FOR JUDGT	100278/2018	M/s. Ledvance Pvt Ltd Vs Mr. Chetan Badani	Auris Legal
(Main Matter SUMMARY CIVIL SUIT/0101496/2017)				
29	NOTICE OF MOTION	103729/2019	M/s. Ledvance Pvt Ltd Vs Mr. Chetan Badani	Adv Minal N. Doshi
(Main Matter SUMMARY CIVIL SUIT/0101496/2017)				
30	SUMMONS FOR JUDGT	100296/2019	Shri Mitesh Uttam Khajanchi Vs 1. M/s. Veg King Agro Foods Process Pvt Ltd 2. Mr Pradeep D. Landge	Rakesh Sawant
(Main Matter SUMMARY CIVIL SUIT/0101229/2017)				
31	SUMMONS FOR JUDGT	100297/2019	Shri. Sohanraj L. Khajanchi Vs 1.M/s.Veg King Agro Foods Process Pvt. Ltd. 2.Mr.Pradeep D. Landge	Rakesh Sawant
(Main Matter SUMMARY CIVIL SUIT/0101228/2017)				
32	SUMMONS FOR JUDGT	100298/2019	Shri Uttam Sohanraj Khajanchi Vs 1. M/s. Veg Agro Foods Process Pvt Ltd 2. Mr. Pradeep D. Landge	Rakesh Sawant
(Main Matter SUMMARY CIVIL SUIT/0101230/2017)				
<u>NM FOR HEARING</u>				
33	SUIT	103645/2010	SHYAM SINGH LALTA PRASAD SINGH Vs SURENDRAKUMAR R JAYSWAL	H R PAWAR AND MAHESH Y DHURI MR. R.V.SHIPAIMALANI
34	SUIT	103804/2012	OM RATAN CHS LTD Vs SHAILENDRA SINGH AND ANR	ROHIT DAS AND ASSOCIATES ASHOK R PANDE DEF 1
Sub Matter: NOTICE OF MOTION/0101753/2018				
Sub Matter: NOTICE OF MOTION/0101752/2018				

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S.No.	Case Type	Case No.	Title	Name of Advocate
35	SUIT	107644/1996	BANOO MERWAN AREF Vs BOMAN CINYAR FARMORZI	F MOTAFRAM AND CO K P TIWARI AND CO
Sub Matter: NOTICE OF MOTION/0100389/2019				
Sub Matter: NOTICE OF MOTION/0101412/2018				
Sub Matter: NOTICE OF MOTION/0100173/2020				
Sub Matter: NOTICE OF MOTION/0104395/2016				
Sub Matter: NOTICE OF MOTION/0100749/2017				
36	SUMMARY CIVIL SUIT	100469/2016	Mahesh Rasiklal Shah Vs 1.Tornado Motors Private Limited 2.Mrs. Amarpreet Kaur Chadha 3.Mr. Jitenderpal Singh	Miss Kavita S. Lalwani
Sub Matter: NOTICE OF MOTION/0102058/2019				
37	SUMMARY CIVIL SUIT	100708/2016	Mr. Vinay Kumar Singh Vs 1.National Rayon Corporation Ltd @NRC Ltd. 2.Mr. Arun Jain	L.R. Castelino and Rajesh Singh
Sub Matter: NOTICE OF MOTION/0101282/2017				
Sub Matter: SUMMONS FOR JUDGT/0100010/2017				
38	NOTICE OF MOTION	104395/2016	Banoo Merwan Aref And Ors Vs Shireen Faramarzi And Ors	Seema Hunnurkar
(Main Matter SUIT/0107644/1996)				
39	SUMMONS FOR JUDGT	100010/2017	Mr. Vinay Kumar Singh Vs 1.National Rayon Corporation Ltd - NRC Ltd. 2.Mr. Arun Jain	
(Main Matter SUMMARY CIVIL SUIT/0100708/2016)				
40	NOTICE OF MOTION	100749/2017	Banoo Merwan Aref And Ors Vs 1a. Shireen Faramarzi And Ors	Seema Hunnurkar
(Main Matter SUIT/0107644/1996)				
41	NOTICE OF MOTION	101282/2017	Mr. Vinay Kumar Singh Vs 1.National Rayon Corporation Ltd @NRC Ltd. 2.Mr. Arun Jain	Vigil Juris
(Main Matter SUMMARY CIVIL SUIT/0100708/2016)				
42	NOTICE OF MOTION	101412/2018	Banoo Merwan Aref And Ors Vs Boman Diniyar Faramarzi	MMK Law Associates
(Main Matter SUIT/0107644/1996)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
43	NOTICE OF MOTION	101752/2018	Om Ratan CHSL Vs Shailendra M. Singh And Anr	A. R. Pande
(Main Matter SUIT/0103804/2012)				
44	NOTICE OF MOTION	101753/2018	Om Ratan CHSL Vs Shailendra M. Singh And Anr	A. R. Pande
(Main Matter SUIT/0103804/2012)				
45	NOTICE OF MOTION	100389/2019	Banoo Merwan Aref And Ors Vs Boman Diniyar Faramarzi And Ors	MMK Law Associates
(Main Matter SUIT/0107644/1996)				
46	NOTICE OF MOTION	102058/2019	Mahesh Rasiklal Shah Vs 1.Tornado Motors Private Limited 2.Mrs. Amarpreet Kaur Chadha 3.Mr. Jitenderpal Singh	Adv Corpslegal Advocates And Legal Consultants
(Main Matter SUMMARY CIVIL SUIT/0100469/2016)				
47	NOTICE OF MOTION	100173/2020	Mrs. Banoo Merwan Aref and Ors. Vs Shireen Faramarzi and Ors.	adv Hardik Desai for deft nos.1b and 1d
(Main Matter SUIT/0107644/1996)				
<u>NOTICE OF MOTION</u>				
48	NOTICE OF MOTION	100629/2020	M/s. Ledvance Pvt Ltd Vs Mr. Chetan Badani	Adv. Minal N. Doshi
(Main Matter SUMMARY CIVIL SUIT/0101496/2017)				
<u>REPLY</u>				
49	SUMMARY CIVIL SUIT	101280/2016	TML Distribution Company Ltd. Vs 1.Chandrasekhara Motors Pvt. Ltd. 2.Mr. Byraboina Chandrasekhar 3.Ms. B.V. Padmavathi	Deepak Sabharwal and Associates
<u>COMPLIANCE</u>				
50	SUMMARY CIVIL SUIT	100513/2014	Kishor N.Jadhav- Prop- Air Cross Courier and Cargo Pvt Ltd. Vs Bina Sitlani	Ashok Kumar Dubey
51	SUMMARY CIVIL SUIT	100250/2015	1.Shri. Ashok Sankappa Shetty 2.Shri. Uday Sankappa Shetty 3.Shri. Harish Sankappa Shetty Vs Brihanmumbai Electric Supply and Transport	Ms. Zulekha Sayed

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>DISMISSAL</u>				
1	SUIT	103254/2010	Mr Arjun Pradhan Kataria Vs Colgate-Palmolive India Limited	M S V T SHIPAHIMALANI AND CO
2	SUIT	104216/2008	RAVINDER KUMAR BANSILAL AGARWAL Vs BIPIN DAMJI SHAH AND 2 ORS	L H HINGU 1 2,3 HARSHALA R KANDALKAR ASHOK M SARAOGI
3	SUIT	104884/2007	NAGALINGAM SELLAPPAN Vs KDL BLOTECH LIMITED AND 5 ORS	M S GANESH AND CO Nagendra Dube
4	SUIT	105468/2007	TITAN INDUSTRIES LTD Vs SMITA SHAH AND ANR	MULLA AND MULLA AND CRAIGIE BLUNT AND CAROE
5	SUIT	107796/1985	V V BALWANI Vs J BHATIA	UDWADIA AND UDESHI S G SURANA
6	SUIT	108746/1999	NAVIN V JAGANI Vs UNIVERSAL ALUMINIUM EXTRUSION AND ORS	G S MANASAWALA R K MEHTA
7	SUIT	108749/1999	M G RAMBHIA Vs UNIVERSAL ALUMINIUM EXTRUSION AND ORS	R K MEHTA GORDHANDAS AND FOZDAR
8	SUIT	108777/1999	HARSHA V SHAH AND ORS Vs RUSHABH PRECISION BEARING PVT LTD AND ORS	LITTLE AND CO MR LALIT S JAIN NMS ONLY
9	SUIT	108780/1999	JIGAR VASANT SHAH Vs RUSHABH PREVISION BEARING PVT LTD AND ORS	LITTLE AND CO MR LALIT S JAIN NMS ONLY
10	EXECUTION APPLN	100200/2014	MANOHAR KHANDU KARBAL Vs SHIVAJI SAMBHAJI BHOSALE	B.S.Patil

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	EXECUTION APPLN	100039/2015	TUSHAR PREMCHAND KHIMSIYA Vs SIRAJKHAN	PRASHANT D. KALBANDE
12	SUMMARY CIVIL SUIT	100763/2015	Matrix Forex Services Pvt. Ltd. Vs Umar Rashid Khan	Nitesh Bhutekar and Nikhilesh Pote
13	SUMMARY CIVIL SUIT	100263/2016	Yallava Nagappa Kunchikorve Vs Anant Ganpat Jadhav	Mr. Ramesh Jain and Mrs. Kusum Jain
<u>EX-PARTE JUDGEMENT</u>				
14	SUMMARY CIVIL SUIT	101120/2019	Yallapa Pochchapa Jadhav Vs Vinod Vinayak Jadhav	Shri Rajesh M. Patil
15	SUMMARY CIVIL SUIT	101121/2019	Yallapa Pochchapa Jadhav Vs Ashok Shamji Zapadia	Shri Rajesh M. Patil
16	SUMMARY CIVIL SUIT	101122/2019	Yallapa Pochchapa Jadhav Vs Mohan Kondiram Kamble	Shri Rajesh M. Patil
17	SUMMARY CIVIL SUIT	101123/2019	Yallapa Pochchapa Jadhav Vs Jitu Kalubhai Valodra	Shri Rajesh M. Patil
18	SUMMARY CIVIL SUIT	101124/2019	Yallapa Pochchapa Jadhav Vs Mahendra Shankar Pawar	Shri Rajesh M. Patil
<u>FRAMING ISSUES</u>				
19	SUIT	102958/2010	ALEXANDER T D SOUZA Vs OLIVE HELEN D SOUZA AND ANR	A M VERNEKAR MR T D SINGH 1,2
20	SUIT	103011/2012	GEETA MADAN REDDY Vs MADAN VENKAT CHAVAKULA REDDY AND 3 ORS	R K GHOSH SHRI D S HATLE AND SHRI DEEPAK JAMSANDEKAR 3
21	SUIT	103570/2010	IVR CONSTRUCTIONS LTD Vs TECHNOCRAFT INDUSTRIES INDIA LTD AND ANR	KALPESH JOSHI U OBJ M S SINGHANIA AND CO 1 U OBJ

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S.No.	Case Type	Case No.	Title	Name of Advocate
22	SUIT	103821/2011	KAVITHA K SUNDARAM Vs MUTHULAXMI S NADAR	DHANANJAY C PATHAK M S MADEKAR AND CO 1
23	SUIT	104023/2010	SREENIVASAN VENKITA SUBRAMANNAIAM AND 16 ORS Vs VIRENDRA M VORA AND 8 ORS	J M PATIL DHARMENDRA M JOSHI 1 TO 3
24	SUIT	104231/2012	KUMARPAL BOHRA Vs P P PLASTOPACK AND 2 ORS	M K JAIN AND ASSOCIATES M/s. N.N. Vaishnawa and Co.
25	SUIT	105063/2012	SELVI CHANDRASHEKAR PAIDI Vs MRS SUREKHA SURESH GAWDE	BALBHEEM PATIL
26	SUIT	100543/2016	Mr. Mangesh Mohan Acharekar Vs 1.M/s. Shri. Chantamani Enterprises 2.Mr. Manoj V Daisaria 3.Mr. Jatin V Daisaria	Mr. O.P. Singh
<u>WRIT OF SUMMONS</u>				
27	SUMMARY CIVIL SUIT	101063/2016	Chetana Stationery Vs 1.Sadhana Vidya Kendra 2.Sri. Vathsa	M/s. J.R. Vakil and Associates
<u>FILING AFFIDAVIT OF DOCUMENT</u>				
28	SUIT	107297/2002	SHYAM P BORKAR Vs MANOJ V DABHOLKAR	KRISHNA N MORE MRS A S MALVANKAR
<u>SUMMONS FOR JUDGEMENT HEARING</u>				
29	SUIT	103820/2010	SURESH BABU JADHAV Vs SUJATA M MAYAVANSHI	Bhaskar J Sarwade And Sunil Dongare VIJAY KUMAR SHARMA

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S.No.	Case Type	Case No.	Title	Name of Advocate
30	SUIT	103821/2010	SURESH BABU JADHAV Vs SUJATA M MAYAVANSHI	Bhaskar J. Sarawade And Sunil Dongare
31	SUIT	102771/2013	ZAINAB A SHETTY Vs MS SOLAR INTERNATIONAL AND ANR	VIJAY KUMAR SHARMA EVENTE A GONSALVES
32	SUMMARY CIVIL SUIT	100218/2017	M. Mangal S-O. Vijay Raut Vs Mr. Vilas S-O. Haribhau Jadhav	Jyoti R Sahu
Sub Matter: SUMMONS FOR JUDGT/0100129/2017				
Sub Matter: CHAMBER SUMMONS/0100403/2020				
33	SUMMONS FOR JUDGT	100129/2017	Mr. Mangal S/o. Vijay Raut Vs Vilas S/o. Haribhau Jadhav	Jyoti R Shau
(Main Matter SUMMARY CIVIL SUIT/0100218/2017)				
34	SUMMARY CIVIL SUIT	101027/2017	Ahmed Abdullah Badsha Vs Asif Raza Khan	Mr.Dharmesh Joshi
35	SUMMARY CIVIL SUIT	101218/2017	Mr. Ashok Pratap sole proprietor of M/s. Ashok Pratap and Co. Vs Balvant D. Mehtalia	Wajid Ismail Shaikh
Sub Matter: SUMMONS FOR JUDGT/0100032/2018				
36	SUMMARY CIVIL SUIT	101473/2017	Mehta Bros. Vs 1. Jagatguru Printing Pvt. Ltd.	Mr. Prashant H. Chande
Sub Matter: SUMMONS FOR JUDGT/0100141/2018				
37	SUMMONS FOR JUDGT	100032/2018	Mr. Ashok Pratap sole proprietor of M/s. Ashok Pratap and Co. Vs Balvant D. Mehtalia	Wajid Ismail Shaikh
(Main Matter SUMMARY CIVIL SUIT/0101218/2017)				
38	SUMMONS FOR JUDGT	100141/2018	Mehta Bros. Vs 1. Jagatguru Printing Pvt. Ltd.	Mr. Prashant H. Chande
(Main Matter SUMMARY CIVIL SUIT/0101473/2017)				

NM FOR HEARING

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S.No.	Case Type	Case No.	Title	Name of Advocate
39	SUIT	106808/2001	USHA WD O SHAMLAL ARYA LUND AND ORS Vs SMT ROSHNI H DAUDA AND ORS	RAJENDRAKUMAR R GALANGE SUMAN JAIN U OBJ
Sub Matter: NOTICE OF MOTION/0103745/2019				
40	SUIT	108570/1994	ANANT CHIMANLAL BHATT Vs DIGANT CHIMANLAL BHATT AND 5 ORS	MR RAJANI IYER, M M VASHI
Sub Matter: NOTICE OF MOTION/0104880/2016				
41	EXECUTION APPLN	100223/2014	SHASHIDHAR CO-OP. HSG. SOC. LTD. Vs MALTI M LAGHATE	MEHUL A. SHAH
42	NOTICE OF MOTION	103711/2015	Manisha Rajesh Jaiswal Vs Nitu Narayan Tolani	A. V. Chatuphale
(Main Matter SUIT/0107823/2000)				
43	NOTICE OF MOTION	101136/2016	Green Valley Marketing Pvt Ltd Vs MS Ramky Infrastructure Ltd	Ajit Shobhawat
(Main Matter SUMMARY CIVIL SUIT/0101045/2014)				
44	NOTICE OF MOTION	103545/2016	Ms Mukat Tanks Vessells Pvt Ltd Vs Ms Sunil Hi - Tech Engineering Pvt Ltd	Aviraj Tarar
(Main Matter SUIT/0105045/2008)				
45	NOTICE OF MOTION	104880/2016	Anant Chimanlal Bhatt Vs Pragna Digant Bhatt And Ors	Tehemton B. Dalal
(Main Matter SUIT/0108570/1994)				
46	NOTICE OF MOTION	101878/2017	Grand Hyatt Vs Vinod Gupta	Ashokvardhan M. Purohit
(Main Matter SUIT/0103333/2012)				
47	NOTICE OF MOTION	102975/2017	Vinayak Raghavendra Nayak Vs Christoper Lopez And Ors	Chandrakant N. Chavan
(Main Matter SUIT/0109944/1989)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
48	NOTICE OF MOTION	104129/2017	Sandhya P. Patel Vs Lalit Construction and Ors.	Rajesh Patil
(Main Matter SUIT/0108340/2002)				
49	NOTICE OF MOTION	104131/2017	Pramod C. Patel Vs Lalit Construction and Ors.	Rajesh Patil
(Main Matter SUIT/0108054/2002)				
50	NOTICE OF MOTION	100569/2018	Hanwantraj Anrajji Jain - Applicant Vs 1. Discovery Intermediaries Pvt. 2. M. V. Shekhara Rao	Chhaya Pandya
(Main Matter SUIT/0101566/2013)				
<u>NOTICE OF MOTION</u>				
51	NOTICE OF MOTION	103745/2019	Smt Usha Wd - o Shamlal Arya - Adv Lund -And Ors Vs Smt Roshni Haresh Dauda And Ors	Pranjali Bhandari Adv For Def. No. 5
(Main Matter SUIT/0106808/2001)				
<u>NM FOR DISMISSAL</u>				
52	SUMMARY CIVIL SUIT	100195/2017	State Bank of India Vs Mr. Chetan Kishan Ghankute	Mrs. Babita D. Tiwari
Sub Matter: NOTICE OF MOTION/0101813/2017				
53	NOTICE OF MOTION	101813/2017	State Bank Of India Vs Mr. Chetan Kishan Ghankute	Mrs. Babita D. Tiwari Manish Rai
(Main Matter SUMMARY CIVIL SUIT/0100195/2017)				
